

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S AND S INDUSTRIES AND ENTERPRISES LIMITED Date of Commencement of Liquidation: 09-04-2021; List of Stakeholders as on Date: 19-07-2023; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digit of registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	3989507	0	0	0	0	0	NA
3	Secured financial creditors	9	14799050841.16	9	14796551261.70	0	3608441.23	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	11	2084713357.72	11	2088236467.72	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	28	208944039	28	145082	208798957	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	12	20031610	12	2823334	5625831	11582445	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	19581553	3	13064683	0	7586072	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	272263199	4	263772669	0	8490530	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		67	17408574106.8799 97	67	17164593497.42	214424788	31267488.23	0	